

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/482(KB)2019
IA(I.B.C)/410(KB)2024, IA(I.B.C)/440(KB)2024,
IA(I.B.C)/550(KB)2024, IA(I.B.C)/1552(KB)2022,
IA(I.B.C)/1551(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	STRESSED ASSETS STABILIZATION FUND VS E.R. TEXTILE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr. Adv.] For the Applicant
Mr. Aman Agarwal, Adv.]
Mr. Madhuj Barman, Adv.]
Mr. Joy Saha, Sr. Adv.] For the Resolution Professional
Mr. Ritoban Sarkar, Adv.]
Mr. Avishek Das, Adv.]
Mr. T.V. Suresh Kumar, Adv.] In I.A.(I.B.C)/410(KB)2024,
Mr. N.A. Srinivasan, Adv.] IA(I.B.C)/440(KB)2024
Mr. Sonali Ghosh Panda, Adv.]
Mr. Sagnik Mukherjee, Adv.]
Ms. Aakanksha Nehra, Adv.] For the Respondent in
Ms. Gunjan Nayyar, Adv.] IA(I.B.C)/1551(KB)2022

ORDER

1. Ld. Sr. Counsel / Ld. Counsel for the parties present.
2. List the matter for regular bench.

3. IA(I.B.C)/410(KB)2024:

- a. Ld. Counsel for Annapoorani Textile is directed to showcase its issue for violating the direction of this tribunal delivered on 31st

January, 2024, which is contended in Para 13 thereof. Failing which an appropriate order would be passed against the said order.

- b.** Hard Copy of the reply by Annapoorani mills is taken on record.
- c.** Let the rejoinder of the same, if any, be filed within seven days.
- d.** List the matter on **23.04.2024**.

4. IA(I.B.C)/440(KB)2024:

- a. Ld. Counsel appearing for Annapoorani Textile by their reply indicated that they would permit inspection of the factory premises by the Applicant, SRA. Therefore, it is needless to say that at the convenience of the said respondent and upon date to be fixed at the convenience of both the sides. The SRA shall inspect the said premises as and when required.
- b. List the matter on **23rd April, 2024**, along with other IAs.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)